IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

Appeal No.154/252/ND/2018

IN THE MATTER OF:

SC Garments (P) Limited

.. PETITIONER

SECTION:

Under Section 252

Order delivered on 19.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant

For the Respondents

(22)

ORDER

None appears for the petitioner. For the appearance of the petitioner, post the matter on 13.3.2018. Non-appearance of the petitioner will entail dismissal of the petition for non-prosecution.

List on 13.3.2018.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 19.2.2018